

Government of India
Ministry of commerce and Industry
Directorate General of Foreign Trade

H-Wing, Room No.404
Udyog Bhawan, New Delhi-110011

Dated 22, January, 2025

CORRIGENDUM

Subject: Corrigendum in respect of Case No. 77 of Minutes of Meeting No. **NC/2/MEET/DEC/202425/15** dated **23.12.2024** — reg.

In respect of case No. 77 of Minutes of Meeting No. **NC/2/MEET/DEC/202425/15** dated **23.12.2024**; the following norms were fixed against following Advance Authorization issued to **M/s AADISHAKTI METAL RECYCLING PRIVATE LIMITED**:

Case No. 77/NC/2/MEET/Dec/202425/ 15	Party Name: AADISHAKTI METAL RECYCLING PRIVATE LIMITED	Meeting No. & Date: NC/2/MEET/Dec/202425/ 15 dated 23/12/2024	Status:
HQ File No. HQRNORMAPPLY00008633AM24	RA File No. 05AX04003648AM24	License No. & Date 0511024023 Dt. 19/02/2024	Approved

It is observed that wastage allowed in **Case no. 77** vide Meeting No. **NC/2/MEET/DEC/202425/15** dated **23.12.2024** is **Incorrect**. In consultation with Technical expert and approval of Chairman, NC-II, it has been decided to **modify** the wastage norms fixed earlier with respect to above Advance Authorization as under:-

Decision: The Committee considered the case as per agenda and decided to modify the ad-hoc norms as per comments of consultant (SKB) dated 10.01.2025, as under:

Sl No	Export Item	Quantity	Item of import	Quantity Allowed Earlier	Revised Quantity to be allowed
1	PURE LEAD INGOTS 99.97 % TO 99.99 %	1500.00 MT	RE MELTED LEAD (BLOCK/INGOTS)	Wastage @6% on the net content of the lead in the export product.	Wastage @2% on the net content of the lead in the export product.


संजय कुमार / SANJAY KUMAR
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

NOTE: The Company has to produce a Certificate of Analysis (COA) from the Customs Authorized laboratory/Supplier on the net content of lead in the imported item and Consent to Operate from MoEF &CC/CPCB/SPCB for manufacturing of pure lead ingots from the imported remelted lead blocks/ingots, to the RA concerned.

The concerned RA may take suitable consequential action accordingly.


संजय कुमार / SANJAY KUMAR
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

संजय कुमार / SANJAY KUMAR
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi